

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 38 of 2020

IN THE MATTER OF:

Vipra Containers Pvt. Ltd.

...Appellant

Versus

Registrar of Companies NCT of Delhi & Haryana

...Respondent

Present:

For Appellant: None.

For Respondent: Mr. P. S. Singh, Advocate.

ORDER
(Through Virtual Mode)

11.09.2020: Despite awaiting learned counsel for the Appellant did not login.

List 'for admission (after notice)' on **25th September, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Shreasha Merla]
Member (Technical)

am/gc